

**DIVISION BENCH**

**O-129**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

C.P. (IB)/688(KB)2020

**Present: 1. Hon'ble Member(J), Shri Rajasekhar V.K.  
2. Hon'ble Member(T), Shri Harish Chander Suri**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 02<sup>nd</sup> July, 2021, 10:30 A.M**

Name of the Company	JAI BALAJI INDUSTRIES LTD. Vs. THE ORISSA MINERALS DEVELOPMENT CO. LTD.		
Under Section	IBC Under Sec 9		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

**Counsel / Authorised Representative appeared through video conference:**

- |    |  |                            |
|----|--|----------------------------|
| 1. | Mr. Rahul Auddy, Advocate                | ] For RP                   |
| 1. | Ms. Manju Bhuteria, Advocate             | ] For Operational Creditor |
| 2. | Ms. Pallabi Ghosh, Advocate              | ]                          |
| 1. | Mr. Kamal Kumar Chattopadhyay, Advocatae | ] For Corporate Debtor     |
| 2. | Mr. Debdeep Sinha, Advocate              | ]                          |

**ORDER**

1. Ld. Counsel on both sides present.
2. In view of the pendency of the appeal before the Hon'ble NCLAT in the matter, list this matter on **21/10/2021**. However, liberty to mention is granted in case Hon'ble NCLAT pronounced order earlier.

**(Harish Chander Suri)  
Member (Technical)**

**(Rajasekhar V.K.)  
Member (Judicial)**

hb.